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FIIs/RFPIs can now invest upto 49% in M/s Repco Home Finance Limited – Removal from the Ban List

The Reserve Bank of India has today notified that the foreign shareholding by Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPIs) in <u>M/s Repco Home Finance Limited</u> have gone below the revised threshold limit. Hence, the restrictions placed on the purchase of shares of the above company are withdrawn with immediate effect.

The RBI further advised that FIIs/RFPIs can now invest upto 49 per cent of the paid up capital of M/s Repco Home Finance Limited under the Portfolio Investment Scheme.

The Reserve Bank has stated that M/s Repco Home Finance Limited has passed resolutions at its Board of Directors' level and a special resolution by the shareholders, agreeing for enhancing the limit for the purchase of its equity shares and convertible debentures by FIIs/RFPIs.

The Reserve Bank has notified this under FEMA 1999.

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